

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1066 OF 2018, 1067 OF 2018 & 1068 OF 2018 IN
DFR NO. 2640 OF 2018

Dated: 08th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Brindavan Hydropower Private Limited ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : --

ORDER

The learned counsel appearing for the Appellant prays that some reasonable time may be granted to him to take necessary instructions and make his submissions in the matter.

Submission made by the counsel appearing for the Appellant as stated above, is placed on record.

List this matter on **14.08.2018** at the request of the learned counsel appearing for the Appellant to enable him to take necessary instructions and make his submissions in the matter.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member